

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:198
ANSWERED ON:05.08.2013
AMENDMENT IN MOTOR VEHICLE RULES
Venugopal Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has any proposal to amend the Central Motor Vehicle Rules, 1989 to incorporate more stringent and punitive provisions for protection of women's safety;
- (b) if so, the details thereof;
- (c) whether the Government has directed to take stern action against use of tinted glass on vehicles; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a)&(b) No, Madam. However, the Ministry has requested State Governments/UT Administrations to implement various administrative measures to tackle crimes against women.

(c)&(d) The Minister of Road Transport & Highways requested Chief Ministers of States/UTs to take following actions against use of tinted glasses or solar films on vehicles:-

The offenders be asked to remove tinted glasses and solar films by 31st March, 2013, and to give wide publicity to the deadline through print/electronic media.

From the 1st April, 2013 the enforcement authorities of the States should launch a special drive to suspend registration of vehicles with tinted glasses or solar films under Section 53(1)(a) of Motor Vehicles Act, 1988.

Registration of vehicles, which continue to violate the rules notwithstanding the suspension of registration, may be cancelled by exercising the powers under Section 54 of MV Act.

Whenever a vehicle with tinted glasses is found involved in a crime, or causes damage to another vehicle or bodily harm to a third party, the vehicle must be impounded by the law enforcement authorities of the State, and maximum penalty provided for in the MV Act must be imposed on the offending vehicles owner.

Enforcement of provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes in the purview of State Governments/Union Territory Administrations.